



2026:AHC:23584-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 1505 of 2026

Sahil

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Faizan Siddiqui, Mo Shadab
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.

2. The instant writ petition has been filed by the petitioner for the following relief:

"I. Issue a writ, order or direction in the nature of mandamus directing the respondent nos. 2 and 3 to ensure a fair, impartial and expeditious investigation pursuant to the First Information Report dated 26.7.2025, registered as Case Crime No. 0502 of 2025, under Sections 316(2), 318(4), 351(2) of the Bhartiya Nyaya Sanhita, Police Station Kankarkheda, District- Meerut, and to submit the police report within a time bound manner and comply the order dated 29.8.2025 passed by this Hon'ble Court in Criminal Misc. Writ Petition No. 17961 of 2025 (Nishant Bhardwaj and 2 others Vs. State of U.P. and 3 others).

II. Issue a writ, order or direction which this Hon'ble Court may deem fit and proper under the circumstances of the case.

III. Award the cost to the petitioner."

3. Learned counsel for the petitioner submits that the petitioner is the first informant in the present case and though the FIR in the instant case has been registered on 26.7.2025, yet the police is not investigating the case in fair and impartial manner.

4. In view of the above, the petitioner may move an application before the Senior Superintendent of Police, Meerut, highlighting his grievance and seeking fair and impartial investigation and if such an application is moved before the Senior Superintendent of Police, Meerut, the Senior Superintendent of Police, Meerut/respondent no. 2 shall ensure the fair, impartial and expeditious investigation in the present case.

5. With the aforesaid observation, the present petition stands disposed of.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 3, 2026

KU